## GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

STARRED QUESTION NO:434 ANSWERED ON:09.12.2010 DECONTROL OF PRICES OF ETHANOL Shanavas Shri M. I.

## Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the prices of ethanol has been fixed for six months although the manufacturers have urged three years minimum guarantee;
- (b) if so, the facts thereof;
- (c) whether the Government proposes to deregulate the prices of ethanol;
- (d) if so, the details thereof; and
- (e) the extent to which the farmers are likely to be benefited due to the deregulation of prices of ethanol?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (e) A statement is laid on the table of the house.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. 434 (14th Position) BY SHRI M. L SHANAVAS TO BE ANSWERED ON 9TH DECEMBER 2010 REGARDING DECONTROL OF PRICES OF ETHANOL.

(a) to (e) As per the decision of the Government dated 16.8.2010, the price of ethanol has been fixed at ?27/litre on ad hoc basis till such time the final price based on formula/principles as recommended by the Expert Committee appointed in this regard is approved by the competent authority. The price of ?27/litre would be purely interim in nature and subject to adjustment with respect to the final price. As such, price of ethanol for the EBP Programme has not been deregulated by the Government.